

(23)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/82/CAA/2017
NAME OF THE TRANSFEROR : ITI WEALTH MANAGEMENT PVT LTD
NAME OF THE TRANSFERRE : FORTUNE FINANCIAL SERVICES INDIA PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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	A. RAMESH KUMAR	A Ramesh Kumar	[Signature]
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ORDER

Counsel for applicant present and stated that the meeting has been conducted and Chairman has filed his report. Representative of the Official Liquidator present. Time is enlarged at request for hearing submissions. Put up on 20.11.2017 at 10.30 A.M.

— sd —
K Anantha Padmanabha Swamy
Member (Judicial)